

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-202**  
IB-2068/ND/2019

**IN THE MATTER OF:**

Century Road Transport Pvt Ltd  
V/s  
Tyson Retail Services Pvt Ltd

....Applicant

....Respondent

**SECTION**

Under Section 9 of IBC, 2016

Order delivered on 20.11.2019

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Ashwani Kumar, Iti Sharma  
For the Respondent :

**ORDER**

Learned Counsel for the Petitioner has put in appearance and states that he has effected service upon the respondent. None present on behalf of the Respondent. They may be given opportunity to file reply and are directed to serve advance copy of the reply to the Learned Counsel for the Petitioner. Be listed for further hearing on 02.12.2019

  
**(SUMITA PURKAYASTHA)**  
**MEMBER (T)**

  
**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**